

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2735
ANSWERED ON:28.07.2014
SOCIAL SECURITY FOR UNORGANISED SECTOR WORKERS
Tumane Shri Krupal Balaji

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to review the results of various social security schemes being implemented for the agricultural workers in the country;
- (b) if so, the details thereof along with the results of the said review;
- (c) the criteria adopted for determining the funds allocated/released for the said schemes; and
- (d) the total amount allocated/released/utilised for the schemes during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (d): There is no specific proposal. However, the Government enacted the Unorganised Workers' Social Security Act, 2008 providing for social security to unorganised workers, including agricultural labourers. The major schemes for these Workers include Aam Admi Bima Yojana (AABY), Rashtriya Swasthya Bima Yojana (RSBY) and Indira Gandhi National Old Age Pension Scheme (IGNOAPS).